

**Add-on Wordings****COMMERCIAL PACKAGE INSURANCE POLICY*****SECTION I- STANDARD FIRE AND SPECIAL PERILS INSURANCE*****ADEQUACY OF SUM INSURED/ WAIVER OF UNDERINSURANCE (UIN :  
IRDAN150A0039V01201718)**

Adequacy of Insurance to be reckoned with reference to the total Sum Insured/Indemnity limits under the Policy including the automatic increase/ capital additions/ inadvertent omission. Underinsurance will be checked only for claims greater than Limit in the Schedule, also underinsurance to apply only to the extent of and only if Sum Insured is less than \_\_\_\_ of the value of the property.